

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]
 Government of India
 Ministry of Finance
 (Department of Revenue)
 Central Board of Indirect Taxes and Customs
 Directorate of Revenue Intelligence

Notification No. 29/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 11th July, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officer mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of notices mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Atlantic Shipping Private Limited, 124-B, Mittal Court, 224, Nariman Point, Mumbai-400021 and 3 others.	F. No. DRI/CZU/VIII/26/33E/2018 dated 30.05.2019.	Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Commissioner of Customs (Import-II), New Custom House, Ballard Estate, Mumbai. Commissioner of Customs, New Custom House, Panambur, Mangalore. Commissioner of Customs, Navrangpura, Ahmedabad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
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[F. No. DRI/HQ-CI/50D/CAA-24/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table**
- 3. Principal/ Additional Director General, DRI- Chennai with the request to inform all the noticees to the show cause notice pertaining to their zone regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.***